

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COM S No. 1 of 2017	Syndicate Bank Vs. 1) Essar Shipping Ltd and 2 others 2) Essar Shipping Ltd 3) Traffic Manager	M V Kini Co Advocates Solicitors	15-04-2017	No	21-09-2023	2350	Dismissed	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	ICO MAO A No. 5 of 2023	Norvic Shipping Asia Pte Ltd Vs. 1) Rashtriya Ispat Nigam Limited RINL 2)Gangavaram Port Limited GPL	Muvva R A Sri Lakshmi	14-07-2023	No	01-09-2023	49	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
3	High Court of Andhra Pradesh	--	ICO MAO A No. 6 of 2023	Norvic Shipping Asia Pte Ltd Vs. 1) Rashtriya Ispat Nigam Limited RINL 2)Gangavaram Port Limited GPL	Muvva R A Sri Lakshmi	14-07-2023	No	01-09-2023	49	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

4	High Court of Andhra Pradesh	--	ICO MAO A No. 7 of 2023	Norvic Shipping Asia Pte Ltd Vs. 1) Rashtriya Ispat Nigam Limited RINL 2)Gangavaram Port Limited GPL	Muvva R A Sri Lakshmi	14-07-2023	No	01-09-2023	49	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
5	High Court of Andhra Pradesh	--	ICO MAO A No. 8 of 2023	Norvic Shipping Asia Pte Ltd Vs. 1) Rashtriya Ispat Nigam Limited RINL 2)Gangavaram Port Limited GPL	Muvva R A Sri Lakshmi	14-07-2023	No	01-09-2023	49	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
6	High Court of Andhra Pradesh	--	ICO MAO A No. 10 of 2023	M/s Amarante Shipping Pte Ltd Vs. 1) Rashtriya Ispat Nigam Limited RINL 2)Gangavaram Port Limited GPL	Muvva R A Sri Lakshmi	09-08-2023	No	01-09-2023	23	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C

7	High Court of Andhra Pradesh	--	ICO MAO A No. 11 of 2023	Transpacific Shipping DMCC Vs. 1) Octagone International FZE 2) Globex Worldwide DMCC 3) Five Star Logistics Pvt Ltd 4) Pawan Kumar Gupta 5) Visakhapatnam Port Authority	Sai Sanjay Suraneni	13-09-2023	No	21-09-2023	8	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
---	------------------------------	----	--------------------------	--	---------------------	------------	----	------------	---	-----------	----	----	-----------------------------

Form 7

Summary of Commercial Cases during the month

Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	88	5	7	86